



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**Srinagar/Jammu.**

Subject:- Allocation of Departments amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO:2912-LD (A) of 2016.**  
**D A T E D: 19 - 11 - 2016**

In partial modification of Government Order No.2432-LD(A) of 2016 dated 15-09-2016, the following re-distribution of litigation work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court is ordered as shown against each:-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Ravinder Gupta, Additional Advocate General	i. School Education Administrative Department and (Districts of Jammu, Doda, Kathua and Kishtwar).
	Raghu Mehta, Additional Advocate General	ii. School Education (Districts of Rajouri, Udhampur, Reasi and Samba). iii. Jammu Development Authority. Cooperative Department
2.	Raman Sharma, Deputy Advocate General	i. Service Selection Board. ii. Vigilance Organization.
3.	Asheesh Singh Kotwal, Deputy Advocate General	i. Rural Development Department. ii. Board of Professional Entrance Examinations. iii. Department of Food, Civil Supplies and Consumer Affairs.

*Pras*

*4*

